Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ashapura Intimates Fashion Limited Date of Commencement of Liquidation: 05-10-2020; List of Stakeholders as on Date: 06-01-2025; Name of IP: Mr. Bhavesh Mansukhbhai Rathod; Process Number: 1; Last 5 digitof registration number: 11910

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1856768002	3	1856768002				Annexure 3
4	Unsecured financial creditors	12	532791424	12	532791424				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	112	15555050	107	12084481		3470568		Annexure 6
7	Operational creditors (Government Dues)	1	12825528	1	12825528				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	102	195878019	98	170651838		25226181		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	62286607	1	61741120		545487		Annexure 9
Total		231	2676104630	222	2646862393		29242236		